15 -ാം കേരള നിയമസഭ

10 -ാം സമ്മേളനം

നക്ഷത്രചിഹ്നമിട്ട ചോദ്യം നം. 26

<u>29-01-2024 - ൽ മറുപടിയ്ക്</u>

നെല്ല് സംഭരണം മെച്ചപ്പെടുത്തുന്നതിന് നടപടി

ചോദ്യം		ഉത്തരം	
ശ്രീ. എ. കെ. എം. അഷ്റഫ്, ശ്രീ. കുറ്റക്കോളി മൊയ്ക്കീൻ, ശ്രീ. എൻ. എ. നെല്ലിക്കുന്ന് , ശ്രീ. നജീബ് കാന്തപുരം		ശ്രീ ജി ആർ അനിൽ (ഭക്ഷ്യ-പൊഇവിതരണ വകുപ്പ് മന്ത്രി)	
(എ)	സംസ്ഥാനത്ത് കർഷകരിൽ നിന്നും നെല്ല് സംഭരിക്കുന്ന നിലവിലെ രീതി കർഷക സൗഹൃദവും സുതാര്യവും കാര്യക്ഷമവുമല്ല എന്ന ആക്ഷേപം ശ്രദ്ധയിൽപ്പെട്ടിട്ടുണ്ടോ; എങ്കിൽ ഇത് സംബന്ധിച്ച് പരിശോധിച്ചിട്ടുണ്ടോ;	(എ)	ശ്രദ്ധയിൽപ്പെട്ടിട്ടില്ല.
(ബി)	നെല്ലുസംഭരണം മെച്ചപ്പെടുത്തുന്നത് സംബന്ധിച്ച് പഠനം നടത്തുന്നതിനായി പ്രത്യേക സമിതിയെ നിയോഗിച്ചിരുന്നോ; എങ്കിൽ സമിതിയുടെ റിപ്പോർട്ട് ലഭിച്ചിട്ടുണ്ടോ; വിശദാംശം നൽകുമോ;	(ബി)	ഉണ്ട്. 23/01/2023 ലെ സ.ഉ.(കൈ) നം. 12/2023/ കൃഷി നമ്പർ സർക്കാർ ഉത്തരവുപ്രകാരം ഡോ. വി.കെ.ബേബി IAS(Rtd) ചെയർമാനായി ഒരു സമിതിയെ നിയോഗിച്ചിട്ടുണ്ട്. റിപ്പോർട്ട് ലഭിച്ചിട്ടുണ്ട്. റിപ്പോർട്ട് പരിശോധിച്ചു വരുന്നു.
(സി)	നെല്ലുസംഭരണ രസീത് (പി.ആർ.എസ്.) നൽകുന്നതിന് പകരം നെല്ലിന്റെ വില കർഷകരുടെ അക്കൗണ്ടിലേക്ക് നൽകുവാൻ നടപടി സ്വീകരിക്കുമോ;	(സി)	നെല്ല് സംഭരിക്കുന്ന സമയത്ത് സപ്ലെകോ നൽകുന്ന ഇലക്ടോണിക്സ് കൈപ്പറ്റ് രസീത് (e-PRS) പരിശോധിച്ചശേഷം നെൽ കർഷകർക്ക് നെല്ലിന്റെ വില PRS വായ്പയായി അവരുടെ ബാങ്ക് അക്കൗണ്ടിലേയ്ക്ക് നൽകുകയാണ് ചെയ്യുന്നത്.
(ഡി)	നെല്ലുസംഭരണത്തിലെ ക്രമക്കേടുകൾ തടയുന്നതിനും സംഭരണ രീതി മെച്ചപ്പെടുത്തുന്നതിനും എന്തെല്ലാം നടപടികൾ സ്വീകരിക്കാനാണ് ഉദ്ദേശിക്കുന്നതെന്ന് വ്യക്തമാക്കാമോ?	(ഡി)	നെല്ല്യസംഭരണ രീതി മെച്ചപ്പെടുത്തുന്നതിനും ക്രമക്കേടുകൾ തടയുന്നതിനും ബയോമെടിക് വഴിയുള്ള സംഭരണ പദ്ധതി ഉൾപ്പെടെ നടപ്പാക്കുന്നത് സംബന്ധിച്ച് വിശദമായ പരിശോധനകൾ നടന്നു വരുന്നു.

സെക്ഷൻ ഓഫീസർ





GOVERNMENT OF KERALA

Abstract

Agriculture Department - Revamping the paddy procurement system - Constitution of an *Expert Committee* to study the present mode of paddy procurement, in order to resolve the issues and complaints - Orders - issued.

AGRICULTURE (PLANNING-A) DEPARTMENT

G.O.(Ms)No.12/2023/AGRI Dated, Thiruvananthapuram, 23-01-2023

Read 1 Meeting held on 11/01/2023 under the chairmanship of Hon'ble Minister (Food & Civil Supplies Department).

2 Note No. CA/182/Prl.Secy/Agri/2023 dated: 16/01/2023.

ORDER

A meeting was convened on 11/01/2023 under the Chairmanship of Hon'ble Minister (Food & Civil Supplies Department) along with the Hon'ble Ministers of Agriculture Department, Local Self Government Department and Power Department to resolve the issues/complaints that plague the present paddy procurement system. While examining specific complaints alleging pilferage, price arbitrage or switching with PDS etc., it is found that a systemic/process analysis is urgently needed, and hence decided in the meeting that the Director of Agriculture Development and Farmers' Welfare Department with the support of Supplyco, must undertake a quick process review study on the present mode of paddy procurement.

2) In the circumstance, Government are pleased to constitute an Expert Committee with the following Experts/Members to study the present mode of paddy procurement in order to resolve the issues/complaints that plague the present paddy procurement system.

1 Dr. V.K. Baby, IAS (Rtd)

- Chairman

Dr. Sriram Venkitaraman, IAS,

- 2 General Manager, Kerala State Civil Supplies Convener Corporation and ED,VAAM
- Smt. L.R. Aarathi IES, Special Officer, WTO Cell, Co-convener & Member Department of Agriculture Secretary
- 3) The above committee will finalize suitable Terms of Reference on the following indicative list, and also associate any officer of Directorate Of Agriculture/Directorate of Civil Supplies/Supplyco to assist the work.
- I. Review the process prescribed by the Directorate of Agriculture/GoI and Supplyco from extant orders and identify systemic gaps/snags/unproductive loops providing for complaints/lacunae noted.
- II. Review it with various stakeholders such as Farmers, Officers and Millers.
- III. Recent Court interventions/judgments/implications/remedial measures.
- IV. Role of IT/Remote sensing in improving the process and outcome.
- V. Whether investing/spending in procurement of rice is the best way to advance the case of the rice farmers and all other stakeholders.
- 4) The Additional Director of Marketing will handle expenditure aspects for the study report. An Office space and DEO/TA/OA on will be provided by CMD Supplyco. Hired vehicles may be placed for the Chairman/Members during assignment. Non official members will be eligible to TA/DA as applicable for class I officer/least rank held. The Member Secretary will invoice the relevant head of account. CMD Supplyco will render all learning support and support transport/office assistance as seen necessary requested by the Chair/ Member Secretary. The Study will be completed in 60 days and report made available to Government.
- 5) District Collectors of Alappuzha, Palakkad, Malappuram and Thrissur to conduct stakeholders / key important consultations.
- 6) A reasonable consolidated fee will be paid to the non official Members/Chairman. TA/DA will be defrayed by the Director of

Agriculture from suitable Head of Account.

(By order of the Governor)
AJITHDAS A
ADDITIONAL SECRETARY

To:

Dr. V.K.Baby, IAS (Rtd),

Dr. Sriram Venkitaraman IAS, GM, KSCSC & ED, VAAM

Smt. L.R.Aarathi IES, Special Officer, WTO Cell, Department of Agriculture

The Director of Agriculture Development and Farmers Welfare Department, Thiruvananthapuram

The District Collectors Alappuzha/Palakkad/Malappuram/Thrissur

The CMD Supplyco.

The Accountant General (A&E/Audit1/Audit2), Thiruvananthapuram

The Chief (Agri), State Planning Board, Thiruvananthapuram

The Food & Civil Supplies Department

The Planning and Economic Affairs Department

The I&PRD (Web & New Media)

Stock File/ Office Copy

Forwarded /By order

Section Officer